

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: e-Committee** – Training Programme - Nomination of two Judicial Officers to participate in the three days training program on Cyber Laws, Cyber Crimes and Electronic Evidence programme, Batch II to be held from 14.07.2016 to 16.07.2016 at National Police Academy, Hyderabad to groom them as Trainers – Relief Arrangements - **ORDERS - ISSUED.**

**REF:** Letter ROC.No.235/2016-CPS, dated 08.07.2016 from the Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad.

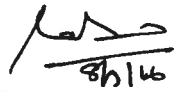
**ORDER ROC.No. 4280/2016-B.SPL. DATED: 08.07.2016**

The following two Judicial Officers, mentioned in Column No.2, who are nominated to participate in the 3 days training programme on Cyber Laws, Cyber Crimes and Electronic Evidence programme, Batch II to be held from 14.07.2016 to 16.07.2016 at National Police Academy, Hyderabad to groom them as Trainers, are directed to handover charge of their posts to the officers mentioned in Column No.3 and proceed to attend the said training programme and report at the National Police Academy, Hyderabad on 14.07.2016.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
<b>1.</b>	<b>Sri T.Venugopal Rao,</b> Judge, Additional Family Court, Visakhapatnam.	Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam.
<b>2.</b>	<b>Sri D.Hemanth Kumar,</b> III Additional District Judge-cum-Addl. Metropolitan Sessions Judge, Cyberabad at L.B.Nagar, Rangareddy District.	Chairman, L.R.A.T-cum-II Additional District and Sessions Judge, Rangareddy District.

The Officers mentioned in Column No.3, will be in full additional charge of the post mentioned in Column No.2, of the relevant row during the period of absence of the above said officers who are nominated to participate in the training programme for three days from 14.07.2016 to 16.07.2016 at National Police Academy, Hyderabad.

On return from the above said programme, the officers mentioned in Column No.2 will rejoin duty in their respective posts.

  
**REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
2. The incharge officers.
3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the same in the High Court's Website).
4. The Pr. District and Sessions Judge, Visakhapatnam.
5. The Pr. District and Sessions Judge, Rangareddy District.
6. The District Treasury Officer, Visakhapatnam.
7. The District Treasury Officer, Rangareddy District at Nampally Exhibition Grounds, Hyderabad.

Spare.